

(a) Besides a full-fledged TV Studio Centre at Bhopal, 54 TV transmitters of various power rating, are at present functioning in Madhya Pradesh.

(b) All the 45 districts in Madhya Pradesh are presently cover by TV service, wholly or partially. At present, an estimated 52.2% area of the State is covered by TV service which includes fringe service areas where elevated antennae and boosters are required for obtaining satisfactory reception.

(c) and (d). In addition to the Programme Generation Facility (PGF) Centre at Raipur which is expected to be commissioned into service on the availability of requisite manpower, two low power TV transmitters one each at Datia and Jaora and a very low power TV transmitter at Parasia are at various stages of implementation. In order to further strengthen TV service in the State, two high power TV transmitters one each at Ambikapur and Guna and four low power TV transmitters one each at Alirajpur, Sironj, Gadawara and Kukadeshwar are envisaged to be set up subject to availability of resources and inter-se priorities.

(e) At present, a high power (10 KW) TV transmitter with full fledged TV Studio facilities is functioning at Bhopal. The Studio facilities comprise a main studio and a small continuity studio along with the associated technical areas equipped with professional grade colour equipment. A colour OB (Outside Broadcast) Van and ENG (Electronic News Gathering) equipment have also been provided. It is envisaged to introduce satellite-derived regional TV service in the State for which a Statellite Earth Station is at an advance stage of implementation at Bhopal.

(English)

#### Social Audit Panel

2148. DR. LAXMINARAYAN

PANDEYA:  
SHRI RAJENDRA AG-  
NIHOTRI:  
SHRI SARAT CHANDRA  
PATTANAYAK:  
SHRI SATYA DEO SINGH:  
SHRI PRABHU DAYAL  
KATHERIA:  
SHRI SOBHANAD REES-  
WARA RAO VADDE:  
SHRI TARA CHAND KHAN-  
DELWAL:  
SHRI PARASRAM BHARD-  
WAJ:

Will the Minister of COMMUNICA-  
TIONS be pleased to state:

(a) whether the Social Audit Pannel constituted by his ministry in March 1992 has submitted any interim report;

(b) if so, the details of recommenda-  
tions made by the pannel; and

(c) the action taken or proposed to be  
taken by the Government on its recom-  
mendations?

THE DEPUTY MINISTER IN THE  
MINISTRY OF COMMUNICATIONS (SHRI  
P.V.RANGAYYANAIDU):(a) to (c). Yes, Sir.  
The Social Audit Panel has since submitted  
two Action Reports dated 5.7.92 and  
16.10.92. The First Action report contained  
recommendations for; both Postal and Tele-  
com Departments. In the IInd Action Report,  
the recommendations have been made only  
for the Telecom Department.

#### DEPARTMENT OF POSTS

In the first Action report, the Social Audit  
Panel made 38 recommendations for the  
Postal Department which include improve-  
ment in the quality of date stamping, prom-  
oting the use of Franking Machin by  
but mailers, greater inter-ministrial  
interaction with the transport Ministries such

as Civil Aviation/Railways, Periodical review of tariff, ensuring higher percentage of delivery of ADs, increase in the rate of Postcard, improvement in the quality of information system and use of higher technology for the modernisation of postal services and making them financially sound.

The recommendations have been examined and the modalities have been sorted out for their implementation.

#### DEPARTMENT OF TELECOM

The major recommendations made by the Panel for Department of Telecom include liberalised provision of public call offices, free directory enquiry service, computerised directory enquiry, subscriber-owned telephone instrument, expeditious fault rectification revision of forms, telephone billing and revenue collector, rebate for non-functional telephones, better communication with customers, measures to decongest lines, owning of subscribers terminal equipment formation of watch dog panels, timely publication of telephone directories, waiting list for telephone subscribers and out of turn connections, decision about the status of MTNL.

These recommendations have been examined and the modalities have been sorted out for their appropriate implementation.

[*Translation*]

#### **Tourist Resorts in DIU**

2149 SHRI RAJENDRA AGNIHOTRI:  
Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Union Government have

formulated any scheme for the development of tourist resorts in Union Territory of Diu with a view to attract foreign tourists;

(b) if so, the details thereof;

(c) the amount likely to be spent during 1992-93; and

(d) the amount of foreign exchange likely to be earned thereby during the above period?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA):(a) to (c). Central Government will extend all possible assistance to Union Territory of Diu to attract large number of tourists including foreign tourists. A proposal for tented accommodation at Nagao beach, Diu has been sanctioned for Rs. 28.50 lakhs and Rs.22.0 lakhs have been released.

(d) Estimates of earning of foreign exchange from tourism are not worked out place-wise.

(*English*)

#### **Foreign Assistance for Ground Water**

2150 SHRIMATI DIPIKA H. TOPIWALA:  
Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any foreign technical and financial assistance has been received during the last three years and the current year for ground water resources in the country;

(b) if so, the details thereof, year-wise;

(c) the States selected for the above purpose; and